GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4073 ANSWERED ON:03.12.2010 ACCREDITATION FOR BLOOD BANKS

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the annual availability of blood and related products vis-a-vis their requirement in the country, State/UT-wise;
- (b) whether the Government has linked the blood banks across the country and permitted the Non-Governmental Organisations to set up and run new blood banks in order to meet their shortage in, the country;
- (c) if so, the details thereof alongwith the number of blood banks run by NGOs all over the country and the criteria/guidelines fixed therefor;
- (d) whether the Government has launched any accreditation programme for blood banks/blood centres and transfusion services for the quality and safety of collecting, processing, testing and transfusion of blood products;
- (e) if so, the details thereof along with the criteria fixed therefor; and
- (f) the number of blood banks which have been provided such accreditations till date, State/UT-wise?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a) In the year 2009-10 (April, 2009-March,2010), the requirement of blood units across the country was 11.6 million units. Out of these, 8.01 million units of blood were collected. The State/U.T.-wise list of annual requirement of blood vis-a-vis its annual availability (2009-10) is given at Annexure-1
- (b)& (c) No Sir, The office of DCG(I) has not linked the Blood Banks across the Country. However Non-Governmental Organisations are permitted to set up and run new Blood Banks in the country if they meet the requirements. Any organisation including NGO that wants to run a Blood Bank has to comply with part XII-B under schedule F of Drugs & Cosmetics Act 1940 and Rules there under. State/U.T.-wise list of number of licensed blood banks in various sectors is given at Annexure II
- (d) National Accreditation Board for Hospitals and Healthcare Providers (NABH), India set up under Quality Council of India is operating various accreditation programmes including Blood Bank accreditation. However, accreditation is a voluntary process and not a binding on blood banks to follow.
- (e) NABH accreditation of Blood Banks is based on a set of standards to be complied by the blood banks. It contains 11 clauses namely organisation & management, accommodation & environment, personnel, equipment, external Services & supplies, process control, identification of deviations, performance improvement, document control, record and internal audit & management review.
- (f) 18 blood banks have been granted accreditation. State/U.T.-wise break up of accredited blood banks is given at Annexure III.